

Ref.IRDAI/HR/PER/220/08/2021

5th August, 2021

OFFICE ORDER

In pursuant to the Section (4)(2), Chapter II, of the Right to Information Act, 2005, a Committee of PIOs and FAA with the following members is constituted:

> First Appellate Authority - Chairperson CPIO - CAD - Member CPIO - Health - Member CPIO - Life - Member CPIO - Non Life - Member CPIO - HR - Member RTI Cell Officials - Convenor

The functions of the Committee are as follows:

- To identify the categories of information that are frequently asked by applicants i.
- To disclose such information in public domain to make it more user friendly and to ii. review at regular intervals.

The Committee shall discharge its functions as per provisions of the Act and OM No.1/34/2013-IR dated 30th June, 2016.

Chief General Manager (Gen)

Copy to:

- 1. Chairperson's Secretariat
- 2. All Members
- 3. IT Department to place on intranet
- 4. RTI Cell